

Format of Softex Forms submitted in bulk

Summary Sheet

Section –A

Name and address of Exporter		Period from & to :
Letter of Permission (LOP) No.(STP/EHTP/SEZ/EPZ/100% EOU/DTA Unit)		Date of LOP issued :
Name of Authorised Datacom Service Provider		IEC Code :
Name and Address of Authorised Dealer/Bank		Authorised Dealer Code :

Section - B

List of Invoices for offshore export value through datacom/link

Period of Invoices raised from _____ to _____

Sr. No.	Softex No.	Name of the Client	Address of the Client	Country	Currency	Invoice Number	Invoice Date (DD/MM/YY)	Internal project code/ Contract Agreement No. & Date	Type of S/W Exported (RBI Distinct Code) Ex 906 to 911 then specify	Offshore Export Value in Foreign Currency (Invoice Amt)

Section – C

Declaration by Exporter

I/We hereby declare that I/we am/are the seller of the software in respect of which this declaration is made and that the particulars given above are true and that the value to be received from the buyer represents the export value contracted and declared above. I/We also declare that the software has been developed and exported by using authorized and legitimate datacom links.

I/We undertake that I/We will deliver to the bank named above the foreign exchange representing the full value of the software exported as above on or before _____ (i.e. within six months from the date of invoice/ date of last invoice raised during a month), in the manner specified in the Regulations made under the Foreign Exchange Management Act, 1999

Place :
Date :
Name :
Designation :

Stamp

Signature of the Exporter

Space for use of the competent authority (i.e. STPI/EPZ/SEZ) on behalf of Ministry of Communications & Information Technology

Certified that the software described above was actually transmitted and the export value declared by the exporter has been found to be in order and accepted by us.

Place :
Date :
Name :
Designation :

Stamp

Signature of the Designated Official of
STPI/EPZ/SEZ on behalf of Ministry of
Communications & Information Technology)

Format of Softex Forms submitted in bulk for royalty receipt															
Summary Sheet															
Section –A															
Name and address of Exporter								Period from & to :							
Letter of Permission (LOP) No.(STP/EHTP/SEZ/EPZ/100% EOU/DTA Unit)								Date of LOP issued :							
Name of Authorised Datacom Service Provider								IEC Code :							
Name and Address of Authorised Dealer/Bank								Authorised Dealer Code :							
Section - B															
List of Invoices for offshore export value through datacom/link															
Details of invoices for Royalty on software Packages/products exported during the period raised from _____ to _____															
Sr. No.	Softex No.	Name of the Client	Address of the Client	Country	Currency	Invoice Number	Invoice Date (DD/MM/YYYY)	Unique Internal project code/ Contract Agreement / PO Date	Offshore Export value in Invoice currency	Type of Software Exported	Details of Software Packages/ Products exported			Mode of realisation of Royalty value	Calculation of Royalty amount
											GR/SDF/PP/ SOFTEX Form No. on which exports were declared	Date of Export	Royalty agreement details		
		% and amount of royalty	Period of Royalty agreement												

**Section – C
Declaration by Exporter**

I/We hereby declare that I/we am/are the seller of the software in respect of which this declaration is made and that the particulars given above are true and that the value to be received from the buyer represents the export value contracted and declared above. I/We also declare that the software has been developed and exported by using authorized and legitimate datacom links.

I/We undertake that I/We will deliver to the bank named above the foreign exchange representing the full value of the software exported as above on or before _____ (i.e. within six months from the date of invoice/ date of last invoice raised during a month), in the manner specified in the Regulations made under the Foreign Exchange Management Act, 1999

Place :
Date :
Name :
Designation :

Stamp

Signature of the Exporter

Space for use of the competent authority (i.e. STPI/EPZ/SEZ) on behalf of Ministry of Communications & Information Technology

Certified that the software described above was actually transmitted and the export value declared by the exporter has been found to be in order and accepted by us.

Place :
Date :
Name :
Designation :

Stamp

Signature of the Designated Official of
STPI/EPZ/SEZ on behalf of Ministry of
Communications & Information Technology)

DECLARATION OF REALISATION AGAINST SOFTWARE EXPORT REPORTED FOR THE QUARTER ENDED _____

1.	Name and Address of the Exporter	
2.	Import Export Code :	
3.	Details of collections by Invoices in respective collections account	As per Attachment A
4.	Details of Foreign Inward Remittances against software exports	As per Attachment B

We hereby declare that we are the seller of the software in respect of which this declaration is made out and the particulars given above and the enclosed Annexure A and B are true. We also declare that the software has been developed and exported by using authorized and legitimate datacom links.

We undertake that where full value of software exports are not realized within the prescribed time period, we shall notify the same and seek necessary approvals for delayed remittance as per the Foreign Exchange Management Act, 1999.

Place :

Date :

Signature of the Exporter

Name :

Designation :

ANNEXURE – D**ENC File Format**

Field	Format	Default Width
A.D. Code (Uniform Code 1)	Char (7)	7
Fortnight end Date	YYYYMMDD	8
Date of Negotiation	YYYYMMDD	8
Bill Number	Char (7) e.g. N000001	7
Importer Exporter code	Char (10)	10
GR/PP/SOFTEX Form Number	Char (8) e.g. AA000001	8
Shipping Bill Number (inclusive of 4 digit port code in case of EDI transactions)	Char (11)	11
Shippling Bill Date	YYYYMMDD	8
Custom Serial Number	Char (10)	10
Currency	Char (3)	3
Invoice Value	Num (10)	10
Country of Destination	Char (2)	2
Field	Format	Default Width
Invoice Value	Num. (10)	10
Country of Destination	Char (2)	2

ANNEXURE – E**SOFTEX DATA CARD DESIGN**
(w.e.f. January 1997; Record Length 96)

Field Name	Description	Column	Width	Valid Codes
TF	Type of Forem	1	1	S
Job Code		2	1	
P.O. Code	Punch Operator Code	3	2	Punch 99, if there is no PO Code
Centre	Centre of Exports	5	1	FED Centre
Page	Page No. (FED)	6	4	Punch 0000 (four zeros)
Mstat	Year & Month of Statistics	10	4	YYMM (for year 2000 YY is 00)
Skip	Skip	14	2	Keep Blank
FED Check No.	fed cHECK nUMBER	16	10	
Form No.	Softex form number	26	8	Form Prefix (2 Char) followed by 6 digit for serial No.
IE Code	Importer Exporter Code	34	10	
Country	Country of Destination	44	3	
Skip	Skip	47	2	Keep Blank
Commodity	Commodity Code	49	3	Commodity Code, as indicated in Softex Form
Shipmth (MMYY)	Month & Year of Shipping Bill	52	4	YYMM (for year 2000 YY is 00)
Cur	Currency Code	56	3	
Inv.	Value of Invoice	59	10	
CurrAGE	Currency of Agency Commission	69	3	
AGCOM	Agency Commission	72	8	
CUSTFOB	Custom Value (Rs.) (FOB)	80	10	
Skip	Skip	90	1	Keep Blank
LC	Letter of Credit (under L/C or not)	91	1	1) If Export under L/C
				2) Others
UPDIND	Update Indicator	92	1	Blank, if fresh card
				1 For deletion
				2 For Modification
				3 For under objection
OFIND	Overflow Indicator	93	1	1 If INV value consists of 11 digits
		94	1	Blank, for correct Softex Form No.
				1 If the serial number (numeric part) in the form is less than 6 digits
Re-Import	Re-import indicator	95	1	Blank, for export
				1 for re-imports
EOU	Export Oriented Unit	96	1	1 for 100% EOU
				Blank, for Others